

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3604  
ANSWERED ON:11.08.2015  
Consumer Welfare Fund  
Bharathi Mohan Shri R.K.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the salient features and the objectives of the Consumer Welfare Fund (CWF);
- (b) whether the Government has taken any steps to revise the guidelines for CWF to suit to the present day requirements; and
- (c) if so, the details thereof and the action taken by the Government thereon?

**Answer**

THE MINISTER FOR  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

(a) : According to Consumer Welfare Fund Rule 1992 there shall be established a Consumer Welfare Fund with the Central Government into which credits of amount of duty and income from investment along with other monies specified in sub section (2) of section 12 C of the Central Excises and Salt Act, 1944 (1 of 1944) shall be accredited. The overall objective of the Consumer Welfare Fund is to provide financial assistance to promote and protect the welfare of the consumers and strengthen the voluntary consumer movement in the country. The Fund has been set up by the Department of Revenue and, is being operated by the Ministry of Consumer Affairs, Food & Public Distribution, Department of Consumer Affairs.

(b) & (c) : The guidelines on Consumer Welfare Fund (CWF) are recently revised in 2014 so as to suit to the present day requirements, which are available at Departmental website Thereafter the Fund has been operated as per these guidelines.

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